O.A. NO. 2557/89

New Delhi this the 5th day of July, 1994

CORAM :

THE HON'BLE MR. J. P. SHARMA, MEMBER (J)
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

S/Shri
1.   Madan Lal
2.   Ashok Kumar Raghav
3.   Vinod Kumar
4.   Naresh Kumar
5.   Sakil Khan
6.   Hari Ram Mahto
7.   Trilok Singh
8.   Kali Kant Misra
9.   Anil Kumar
10. Magister Singh
11. Jitinder Singh
12. Deep Chand
13. Ramesh

    All C/O Madan Lal S/O Shri
    Kundan Lal, Sector9, 872,
    Old Vijay Nagar,
    Ghaziabad (UP)   ...   Applicants

By Advocate Shri Mahesh Srivastava

Versus

1.   Union of India through
    Secretary, Ministry of
    Defence, Govt. of India,
    New Delhi.

2.   Air Comodore, Air Force
    Officer Commanding,
    28, Wing, Air Force Station,
    Hindon, Ghaziabad (UP)   ...   Respondents

By Shri S. P. Bhasin, Office Superintendent

O R D E R (ORAL)

Shri J. P. Sharma, Member (J) :-

Thirteen applicants have jointly filed this application aggrieved by the order of 29.9.1989 terminating their services. The relief prayed for by the applicants is that they be appointed against

group 'D' posts in available vacancies. Notices were issued to the respondents who have contested the application. However, when the case came up for hearing today, the learned counsel for the applicants gave a statement at the Bar that the application is not being pressed on behalf of all the applicants as 11 of the applicants have already been given appointments on regular basis by the order dated 5.2.1991, a copy of which has been filed during the course of the hearing and has been kept on record. This order covers 11 persons and the remaining two persons are not covered by it. The departmental representative present states that these two persons have also been accommodated in other disciplines as Safaiwala in 28 Air Force Station, Hindon.

2.   In view of these facts, this application has become infructuous and is dismissed as such leaving the parties to bear their own costs.

(S. R. Adige)
Member (A)

(J. P. Sharma)
Member (J)

/as/